

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Friday 19th March, 2010/ 28 Phalgun 1931 (Saka)

2.00 P.M

1. Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2. Special Mention (Rule 280): Following Members to raise matters under Rule 280.

- | | |
|-------------------------------|--------------------------|
| 1. Shri Sunil Kumar Vaidya | 6. Shri Bharat Singh |
| 2. Shri Jai Bhagwan Aggarwal | 7. Shri Shyam Lal Garg |
| 3. Shri Mala Ram Gangwal | 8. Shri Sat Prakash Rana |
| 4. Shri Mohan Singh Bisht | 9. Dr. S.C.L. Gupta |
| 5. Prof. Vijay Kumar Malhotra | 10. Ch. Surender Kumar |

3. Private Members Resolutions:

1. Shri Balram Tanwar to move the following resolution:

“This house resolves that special status be provided to all urbanized and rural villages of Delhi felicitating exemption from House Tax, Property Tax etc. and purview of building laws/bye-laws,

This House also resolves that these villages be granted special rebate in the electricity and water charges under special status.”

2. Shri Kulwant Rana to move the following resolution:

“This House resolves that increasing level of air pollution be reduced by making the prevailing environmental provisions more stringent and ensuring strict compliance.”

3. Shri Mohan Singh Bisht to move the following resolution:

“This House resolves that permission to spend MLAs fund be granted in those unauthorized colonies which have been issued provisional certificates.”

Delhi

19th March, 2010

Siddharath Rao

Secretary